

(b) if so, the assistance given or proposed to be given for the expeditious and efficient execution of the Upper Krishna Project in Karnataka State ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) : (a) and (b). The Irrigation Commission had recommended that where an irrigation scheme is too large for proper financing from the State's own plan resources, the State should negotiate with the Union Government for special financial arrangements for the scheme.

At present, irrigation projects form part of the State Plans, and central assistance to the State Plans is in the form of block loans and grants, not related to any specific head of development or project. The principles to govern the distribution of Central assistance amongst the States during the Fifth Plan have not yet been finalised. The outlay in the State's Fifth Plan for the Upper Krishna Project has also not yet been finalised.

India Stopping Sale of her Share of Rustam Crude from Persian Gulf Joint Venture

2746. **SHRI PILOO MODY** : Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state :

(a) whether India has decided to stop the sale of her share of Rustam Crude from the Persian Gulf joint venture;

(b) if so, the additional crude which will be available to refineries in India; and

(c) reaction of India's other partners engaged in drilling in the Persian Gulf ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir.

(b) The quantity of Rustam crude available for refining in India during the year 1974 will be about 0.52 million tonnes.

(c) India's partners in the Persian Gulf venture are not concerned about how and where India disposes its share of crude.

करकका डाँक का निर्माण कार्य

2747. श्री सुकन्य कान्ठ कडवणकर

की संकेत राव कडवणकर :

क्या लिखाई और विद्युत यकी यह बनाने की कृपा करने कि :

(क) क्या सरकार ने करकका डाँक का निर्माण कार्य किमहाल स्थगित कर दिया है,

(ख) यदि हाँ, तो इसके क्या कारण हैं, जिन

(ग) इसे कब तक पूरा किये जाने की याता है ?

लिखाई और विद्युत संयोजन के उपरान्ती (श्री तिलोत्तम प्रसाद) : (क) की नहीं।

(ख) प्रश्न नहीं उठता।

(ग) करकका बगल पर कार्य पूर्ण हो चुका है। पोषक नहर निर्माण की प्रौढ़ प्रवस्था में है और इसके 1974 तक प्रचालन के लिए तैयार हो जाने की सम्भावना है।

Brady & Co., Bombay

2748. **SHRI SHANKER RAO SAVANI** : Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to refer to the reply given on the 20th November, 1973 to Unstarred Question No. 1398 regarding charges against the management of Brady and Company, Bombay and State;

(a) the amount of the incidental expenses incurred by Brady and Company during 1970-71, 1971-72 and 1972-73;

(b) whether the Company has given loans in spite of the fact that lending is not permitted by Articles of Association of the Company;

(c) if so, the amount of such loans, the names of the recipients of loans and the amount of the loan recovered within time so far; and